

- have been notified under these Acts.
- (iii) Industries are directed to treat effluents to prescribed standards before discharging them into rivers or into the sea.
- (iv) Conditional consent are issued to industries to ensure they provide adequate pollution control measures.
- (v) Guidelines have been framed for siting of industries.
- (vi) Clearance from environmental angle is required for conversion of Letter of Intent to Industrial Licence.
- (vii) Task Forces have been set up to inspect the effluent treatment plants and emission control devices of highly polluting industries.
- (viii) Prosecutions are launched against defaulting units.
- (b) Environmental education has been included in the curricula of the text books prepared by the National Council for Educational Research & Training.
- tricts where these projects are likely to be set-up;
- (d) whether Government of Punjab have sent some detail schemes to the Centre in order to encourage electronic industry and if so, the details thereof;
- (e) whether Government propose to start production of essential electronic components through cottage industries in Punjab; and
- (f) if so, the details thereof and if not, the reasons thereof?
- THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M. G. K. MENON): (a) to (c). 45 Industrial Licences, 38 Letters of Intent and 29 Registrations have been issued for manufacture of electronic items Telephones, Mini computers, Super Micro-computers, Magnetic Heads, electronic Push Button Telephones, etc. in Hoshiarpur, Ludhiana, Ropar, Jalandhar, Kharar, Patiala and Sangrur districts and SAS Nagar, Mohali.
- (d) No such detailed schemes have been received in the Department of Electronics.
- (e) and (f). No, Sir. However, the Department of electronics and Khadi and village Industries Commission (KVIC) have a joint programme for setting up of units for Rural Co-operative production/assembly of electronic items from component level, in rural areas in Punjab.

[Translation]

### Electronic Industries in Punjab

4974. S. ATINDER PAL SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to set-up various electronic industries in Punjab;

(b) if so, the details thereof;

(c) the names of the projects and dis-

### Forest Area in Punjab

4975. S. ATINDER PAL SINGH: Will the PRIME MINISTER be pleased to state:

(a) the area and the percentage of land under forest cover, districtwise in Punjab;

(b) the minimum percentage of land required to be under the forest cover according to the environmental criteria;

(c) the details of schemes on which Government are working to fill the gap;

(d) when this gap is likely to be filled;

(e) the types of trees which are being planted, districtwise,

(f) whether Government have some special scheme for Punjab for the protection of environment and to increase the area under forest cover; and

(g) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M. G. K. MENON):

(a) According to a study of the Forest Survey of India using satellite imagery, the extent of Forest Cover in Punjab during the year 1986-87 was 1161 Sq. Kms. which is 2.3% of the geographical area of the state. No survey has been done to assess the extent of forest cover district-wise in the State.

(b) and (d). The National Forest Policy, 1988 stipulates that a minimum of one-third of the total land area of the country should be under forest or tree cover. Exact time frame has not been fixed for bridging this gap.

(c), (f) and (g). The following schemes are being implemented in Punjab for protection of environment and for increasing the area under forest cover:

- Development of infrastructure for

the protection of forests.

- Social forestry including farm forestry,
- People's nurseries,
- Social forestry under rural employment programme;
- Silvipasture development;
- Operation Soil watch;
- Area oriented Fuel-wood/fodder projects;
- Seed development;

(h) The species of trees planted in Punjab include Eucalyptus, Shisham, Kikar, Khair, Neem, Poplar, etc.

[English]

#### Industrial Schemes of Kerala for Eighth Five Year Plan

4976. SHRI T. BASHEER: Will the PRIME MINISTER be pleased to state:

(a) the details of the industrial schemes including expansion of existing units submitted by Government of Kerala for inclusion in the Eighth Five Year Plan or for consideration of the Union Government; and

(b) the action taken or proposed to be taken by Government in this regard?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) and (b). Comprehensive proposals for the Eighth Five Year Plan have not been received from the State Government though a copy of the document "Towards An Approach to Kerala's Eighth five Year Plan" of March, 1989 has been received. The said document does